75 Written Answers

(a) whether it i_s a fact that Government had taken a decision for the installation of a FERRO-MANGA-NESE PLANT in the public sector at TUMSAR in the Bhandara District of Maharashtra;

(b) whether Government have since changed their decision; and

(c) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) No, Sir.

(b) and (c) Do not arise.

Bharat Aluminium Corporation Limited, Nagpur

t861. SHRI S. W. DHABHE: SHRI DINESH GOSWAMY: DR. RAFIQ ZAKARIA;

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it i_s a fact that Maharashtra Government have allotted land to the Bharat Aluminium Corporation Limited for location of its Head Office at Nagpur; and

(b) if so, by when the Head Office of the Corporation is likely to function at Nagpur?

THE MINISTER OF STATE IN THE MLNISTRY OF STEEL A NO) MINES (SHRI KARIA MUNDA): (a) Yes, Sir.

(b) The State Government was subsequently requested to reallot the land to the Coal Mines Authority Limited. The Registered Office of the Bharat Aluminium Company Limited continues to be located at Delhi.

to Questions

ViewsStateGovernmentsregardingreservationofpostslorScheduledCastesandScheduled Tribes\$862.SHRISITARAMKESRI:

SHRIMATI PRATIBHA SINGH: SHRI KRISHNA NAND JOSHI; SHRI SHRIKANT VERMA: SHRI DEVENDRA NATH DWIVEDI; SHRI PRANAB MUKHERJEE: SHRI VITHAL GADGIL; . SHRI KRISHNA CHANDRA PANT: SHRIMATI AMBIKA SONI;

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to j.tate:

(a) whether it i_s a fact that Government have recently sought the view_s of the Stat_e Governments with regard to the reservation of jobs for Scheduled Castes and Scheduled Tribes in junior as well as senior Judicial Services for direct recruitment and through nomination; and

(b) if so, what is the response of State Governments thereto and the decision, if any, taken by the Central Government in the matter?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) and (b) The question of reservation for the members of Scheduled Castes and Scheduled Tribes in the lower and higher Judicial Services was discussed recently in the 8th Meeting of the High Power Committee under the Chairmanship of the Prime Minister. According to the latest the furnished information b> State Governments/ High Courts, there is reservation for Scheduled Castea and Scheduled Tribes in direct recruitment to the lower judicial services in the States of Andhra Pradesh, Uttar Pradesh, Assam, Kerala, Rajasthan, Oris3a, Punjab, Tamil Nadu, Bihar, Gujarat, Haryana, Kimachai Pradesh and West

^Previously Unstarred Question 204, transferred from" the 22nd February, 1979. ♦Previously Unstarred Question 211, transferred from the 22nd February, 1979.

77 Written Answers

Bengal and in the higher Judicial services in the States of Andhra Pradesh, Uttar Pradesh, Assam, Kerala, Rajas-than, Orissa, Punjab and Tamil Nadu. The High Power Committee decided that the matter be pursued further with the States and the High Courts. Accordingly, it is proposed to uddress them in the matter.

Taks-over of TISCO

t863. SHRI SITARAM KESRI: SHRIMATI PRATIBHA

> SINGH: SHRI KRISHNA NAND JOSHI: SHRI SHRIKANT VERMA:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it i_s a fact that Government propose to take over TATA IRON AND STEEL CO.;

(b) if so, what are the reasons which weighed with Government for the nationalisation of the company; and

(c) what is the reaction of the company to the proposed move of Government?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) The matter is still under consideration of the Government.

(b) and (c) Do not arise.

Iciport of stainless steel

\$864. SHRI KRISHNA CHANDRA PANT: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it i_s a fact that the capacity of the stainless steel rolling mills of our country is substantially underutilised at present and a large number of them are reported to have elosed down because of large imports of around 20,0D0 tonnes of stainless i

steel sheets made by M.M.T.C. during the last year.

(b) whether Government have received suggestions or requests from different associations like All India Small Scale Stainless Rarolling Association for an immediate ban on further imports of stainless steel sheets to save the small industries; and

(c) if so_i the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) Government do not have any precise information about the registered small scala stainless steel re-rolling units lying closed down due to import of stainless steel.

(b) Yes, Sir.

(c) At present, Government do not consider it necessary to make any change as the import policy is equitable to all the parties concerned.

Loss suffered by the Hindustan Antibiotics

865. SHRI SAWAISINGH SISODIA:

> SHRIMATI HAMIDA HABIB-ULLAH:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it i_s a fact that the Hindustan Antibiotics Limited has been running into loss;

(b) if so, what i_s the extent of the I0S3 suffered by it during the last three years; yearwise;

(c) what are the main reasons for the loss; and

fPreviously Unstarred Question 213, transferred from the 22nd February, 1979. ^Previously Unstarred Question 316, transferred from the 22nd February, 1979.